GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION NO. 2682 TO BE ANSWERED ON 14.03.2016

Mismanagement in Schools

2682. SHRI RAVINDRA KUMAR PANDEY: SHRIMATI RAMA DEVI: SHRI PRATAPRAO JADHAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has received any cases of carelessness and mismanagement against the schools in the country and if so, the number of such cases reported during the last three years, State/UT-wise and year-wise;
- (b) whether there is an increase in number of cases of murder and kidnapping in educational institutions in the country especially in Delhi and if so, the reasons therefor;
- (c) the action taken/being taken by the Government in such cases reported from concerned State Governments and the Police; and
- (d) whether the Government is aware of the fact that in some cases parents/guardians of the students had moved to the Court in this regard and if so, the number of such cases reported against the Central Board of Secondary Education Affiliated/aided schools pending with the Courts as on date, State/UT-wise and school-wise?

ANSWER MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (d) Education is a subject in the Concurrent list and majority of schools in the country are under the administrative control of the States/UTs Government. However, Ministry receives sporadic complaints against schools regarding fee hike, capitation fee, donation, non payment of salary as per prescribed pay scale, forceful termination of teachers etc. Such complaints are forwarded to the concerned States/UTs or Education Boards for taking appropriate action as per their existing rules.

Two cases of murder and kidnapping in the Kendriya Vidyalayas have been reported in the last 3 years. In the first case of gunning down of a girl student by another boy student on 13.03.2014, action has been initiated against the concerned Principal and the Invigilators under CCS(CCA) Rules, 1965. In the second case of kidnapping of one girl student of Kendriya Vidyalaya, Balasore, Orissa, the suspected missing teacher has been terminated from service under Article 81 (D) of Education Code for Kendriya Vidyalayas. A writ petition WP (CRL) No. 25/2015 filed by the mother of the girl in this regard is pending in the Hon'ble High Court of Odisha, Cuttack.
